

L. A. Notifications and Declarations
THIRUVANANTHAPURAM DISTRICT

1961-ലെ കേരള സർവ്വേയും അതിർത്തിയും
സംബന്ധിച്ച ആക്ടിലെ 13-ാം വകുപ്പ്
പ്രകാരമുള്ള പരസ്യം

നമ്പർ ഡി1-922/2012.

2017 ആഗസ്റ്റ് 11.

താഴെപ്പറയുന്ന പ്രദേശങ്ങളിലെ റീസർവ്വെ ഇപ്പോൾ പൂർത്തിയാക്കിയിരിക്കുന്നതായി 1961-ലെ കേരള സർവ്വേയും അതിർത്തിയും സംബന്ധിച്ച ആക്ടിലെ (1961-ലെ 39-ാം ആക്ട്) 13-ാം വകുപ്പ് പ്രകാരം ഇതിനാൽ പരസ്യം ചെയ്യുന്നു.

പ്രസ്തുത ആക്ടിലെ 14-ാം വകുപ്പിലെ വ്യവസ്ഥകൾ പ്രകാരം ഒരു സിവിൽ കോടതിയുടെ ഡിക്രിമൂലമോ 2007-ലെ ഭേദഗതി ആക്ട് 29 പ്രകാരം സെക്ഷൻ 13 എ അനുസരിച്ച് ജില്ലാ കളക്ടറുടെ ഉത്തരവ് പ്രകാരമോ ഇതിനാൽ പരസ്യം ചെയ്യുന്ന റീസർവ്വെ റിക്കാർഡുകൾ

ഭേദഗതി ചെയ്യപ്പെടുന്നില്ലെങ്കിൽ ഈ റീസർവ്വെ റിക്കാർഡ്സ് അതിൽ നിർണ്ണയിക്കുകയും രേഖപ്പെടുത്തുകയും ചെയ്തിട്ടുള്ള അതിരുകൾ ശരിയായി നിർണ്ണയിക്കുകയും രേഖപ്പെടുത്തുകയും ചെയ്തിട്ടുണ്ടെന്നതിന്റെ തർക്കമറ്റ തെളിവായിരിക്കുന്നതാണ്.

പ്രദേശത്തിന്റെ വിവരങ്ങൾ

ജില്ല — തിരുവനന്തപുരം

താലൂക്ക് — തിരുവനന്തപുരം വില്ലേജ് — കവടിയാർ

മുൻ സർവ്വെ നമ്പർ 1441 മുതൽ 3846 വരെ ഉൾപ്പെട്ടു വരുന്നവ.

തിരുവനന്തപുരം നഗരസഭയിൽ റീസർവ്വെ 1 മുതൽ 103 ബ്ലോക്കുകൾ.

അസിസ്റ്റന്റ് ഡയറക്ടറാഫീസ്, (ഒപ്പ്)
റീസർവ്വെ, തിരുവനന്തപുരം. അസിസ്റ്റന്റ് ഡയറക്ടർ.

KANNUR DISTRICT

NOTICES

UNDER SECTION 9 (2) OF THE KERALA SURVEY AND BOUNDARIES ACT, 1961

The subjoined statement is an extract from the survey field register giving particulars of the lands registered and surveyed in the name of concerned. Appeal, if any, against the survey should be presented within one month from the date of service of this notice to the Officers in charge of the survey whose quarters are at Thalassery.

Field maps may be obtained on application and on payment of the fees prescribed from time to time.

(1)

Ref. A-1067/2006.

13th July 2017.

Name of Acquisition—Land Acquired for widening of Pilathara-Pappinissery road for KSTP.

Award No.—12/07 dated 18-4-2007& DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Pappinissery.

Desom—Pappinissery.

Block No.—1

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Remarks</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	1	1.0684	1	1	1.0460	Patta Land
				4	0.0063	PWD (KSTP)
				5	0.0161	PWD (KSTP)
3	1	2.0558	3	1	2.0284	Patta Land
				3	0.0039	PWD (KSTP)
				4	0.0235	PWD (KSTP)

(1)	(2)	(3)	(4)	(5)	(6)	(7)
3	2	0.0890	3	2	0.0630	Patta Land
				5	0.0260	PWD (KSTP)
7	3	0.5261	7	3	0.5013	Patta Land
				4	0.0248	PWD (KSTP)
8	16	0.2428	8	16	0.2402	Patta Land
				19	0.0026	PWD (KSTP)
8	18	0.0243	8	18	0.0200	Patta Land
				20	0.0043	PWD (KSTP)

(2)

Ref. A-1068/2006.

13th July 2017.

Name of Acquisition—Land Acquired for widening of Pilathara-Pappinissery road for KSTP.

Award No.—13/07 dated 18-4-2007, 31/07 dated 1-9-2007 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Pappinissery.

Desom—Pappinissery.

Block No.—2

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Remarks</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)
69	1	0.0729	69	1	0.0699	Patta Land
				17	0.0030	PWD (KSTP)
69	2	0.3317	69	2	0.3081	Patta Land
				18	0.0236	PWD (KSTP)
69	7	0.0364	69	7	0.0290	Patta Land
				19	0.0074	PWD (KSTP)
69	8	0.1538	69	8	0.1499	Patta Land
				20	0.0039	PWD (KSTP)
69	12	0.5827	69	12	0.5602	Patta Land
				21	0.0225	PWD (KSTP)
69	16	0.0445	69	16	0.0413	Patta Land
				22	0.0032	PWD (KSTP)
72	1	0.5261	72	1	0.5186	Patta Land
				11	0.0075	PWD (KSTP)
72	3	0.5747	72	3	0.5622	Patta Land
				12	0.0125	PWD (KSTP)
72	4	0.0405	72	4	0.0339	Patta Land
				13	0.0066	PWD (KSTP)
72	5	0.1011	72	5	0.0943	Patta Land
				14	0.0068	PWD (KSTP)
72	6	0.0567	72	6	0.0554	Patta Land
				15	0.0013	PWD (KSTP)
72	10	0.0971	72	10	0.0959	Patta Land
				16	0.0012	PWD (KSTP)

(3)

Ref. A-1069/2006.

13th July 2017.

Name of Acquisition—Land Acquired for widening of Pilathara-Pappinissery road for KSTP.

Award No.—9/08 dated 5-2-2008, 14/07 dated 18 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Pappinissery.

Desom—Pappinissery.

Block No.—3

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Remarks</i>
73	12	0.0283	73	12	0.0193	Patta Land
				16	0.0090	PWD (KSTP)
73	13	0.0405	73	13	0.0335	Patta Land
				17	0.0070	PWD (KSTP)
73	14	0.0890	73	14	0.0720	Patta Land
				18	0.0170	PWD (KSTP)
75	14	0.1457	75	14	0.1359	Patta Land
				20	0.0098	PWD (KSTP)
75	16	0.4533	75	16	0.4331	Patta Land
				21	0.0202	PWD (KSTP)
75	18	0.0607	75	18	0.0448	Patta Land
				22	0.0159	PWD (KSTP)
77	17	0.2954	77	17	0.2800	Patta Land
				19	0.0154	PWD (KSTP)
77	18	0.1174	77	18	0.1058	Patta Land
				20	0.0116	PWD (KSTP)

(4)

Ref. A-1070/2006.

13th July 2017.

Name of Acquisition—Land Acquired for widening of Pilathara-Pappinissery road for KSTP.

Award No.—15/07 dated 21-4-2007, 10/08 dated 12-2-2008 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Pappinissery.

Desom—Pappinissery.

Block No.—4.

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Remarks</i>
88	2	0.0526	88	2	0.0496	Patta Land
				20	0.0030	PWD (KSTP)
88	3	0.0243	88	3	0.0143	Patta Land
				21	0.0100	PWD (KSTP)
88	4	0.1093	88	4	0.1028	Patta Land
				22	0.0065	PWD (KSTP)
88	10	0.0526	88	10	0.0466	Patta Land
				23	0.0060	PWD (KSTP)
88	11	0.0769	88	11	0.0682	Patta Land
				24	0.0087	PWD (KSTP)
88	18	0.6232	88	18	0.5902	Patta Land
				25	0.0330	PWD (KSTP)
91	6	0.0567	91	6	0.0454	Patta Land
				14	0.0113	PWD (KSTP)
91	7	0.4532	91	7	0.4456	Patta Land
				15	0.0076	PWD (KSTP)
92	4	0.2468	92	4	0.2252	Patta Land
				8	0.0216	PWD (KSTP)
92	5	0.0850	92	5	0.0792	Patta Land
				9	0.0058	PWD (KSTP)
92	6	0.0648	92	6	0.0598	Patta Land
				10	0.0050	PWD (KSTP)
92	7	0.0364	92	7	0.0320	Patta Land
				11	0.0044	PWD (KSTP)

(5)

Ref. A-1073/2006.

13th July 2017.

Name of Acquisition—Land Acquired for widening of Pilathara-Pappinissery road for KSTP.

Award No.—19/07 dated 3-5-2007 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Pappinissery.

Desom—Pappinissery.

Block No.—7

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Remarks</i>
336	6	0.1740	336	6	0.1730	Patta Land
				19	0.0010	PWD (KSTP)
336	7	0.0364	336	7	0.0357	Patta Land
				20	0.0007	PWD (KSTP)
336	15A	0.0607	336	15A	0.0575	Patta Land
				23	0.0032	PWD (KSTP)
336	15B	0.0971	336	15 B	0.0948	Patta Land
				24	0.0023	PWD (KSTP)
336	16	0.1781	336	16	0.1771	Patta Land
				25	0.0010	PWD (KSTP)
336	17A	0.1457	336	17A	0.1444	Patta Land
				26	0.0013	PWD (KSTP)
336	17B	0.0931	336	17 B	0.0925	Patta Land
				27	0.0006	PWD (KSTP)
340	5	2.1125	340	5	2.1108	Patta Land
				7	0.0017	PWD (KSTP)
340	6	0.0486	340	6	0.0485	Patta Land
				8	0.0001	PWD (KSTP)

(6)

Ref. A-1074/2006.

13th July 2017.

Name of Acquisition—Land Acquired for widening of Pilathara-Pappinissery road for KSTP.

Award No.—24/08 dated 31-3-2008, 18/07 dated 30-4-2007 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Pappinissery.

Desom—Pappinissery.

Block No.—8

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Remarks</i>
143	1	0.3399	143	1	0.2843	Patta Land
				7	0.0556	PWD (KSTP)
145	1	0.1619	145	1	0.1503	Patta Land
				9	0.0116	PWD (KSTP)
145	2	0.2792	145	2	0.2673	Patta Land
				10	0.0119	PWD (KSTP)
146	1	0.4937	146	1	0.4570	Patta Land
				9	0.0366	PWD (KSTP)
				10	0.0001	PWD (KSTP)
146	2	0.0243	146	2	0.0207	Patta Land
				11	0.0036	PWD (KSTP)
146	4	0.1052	146	4	0.0998	Patta Land
				12	0.0054	PWD (KSTP)
146	5	0.1335	146	5	0.0913	Patta Land
				13	0.0422	PWD (KSTP)

(7)

Ref. A-1075/2006.

13th July 2017.

Name of Acquisition—Land Acquired for widening of Pilathara—Pappinissery road for KSTP.

Award No.—21/07 dated 21-5-2007 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Pappinissery.

Desom—Pappinissery.

Block No.—9

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Remarks</i>
136	1	0.6110	136	1	0.5685	Patta Land
				6	0.0425	PWD (KSTP)
137	1	0.0931	137	1	0.0807	Patta Land
				14	0.0124	PWD (KSTP)
137	2	0.0243	137	2	0.0139	Patta Land
				15	0.0104	PWD (KSTP)
137	4	0.1052	137	4	0.0718	Patta Land
				16	0.0334	PWD (KSTP)
142	1	0.1052	142	1	0.0948	Patta Land
				14	0.0104	PWD (KSTP)
142	4	0.3318	142	4	0.3155	Patta Land
				15	0.0163	PWD (KSTP)
142	6	0.0930	142	6	0.0906	Patta Land
				16	0.0024	PWD (KSTP)
142	8	0.0405	142	8	0.0346	Patta Land
				17	0.0059	PWD (KSTP)
142	9	0.0809	142	9	0.0714	Patta Land
				18	0.0095	PWD (KSTP)
142	11	0.0729	142	11	0.0583	Patta Land
				19	0.0146	PWD (KSTP)

(8)

Ref. A-1076/2006.

13th July 2017.

Name of Acquisition—Land Acquired for widening of Pilathara—Pappinissery road for KSTP.

Award No.—32/07 dated 20-9-2007 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Pappinissery.

Desom—Pappinissery.

Block No.—10

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectares</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Remarks</i>
129	1	0.0243	129	1	0.0166	Patta Land
				3	0.0077	PWD (KSTP)
129	2	2.4686	129	2	2.4428	Patta Land
				4	0.0014	PWD (KSTP)
				5	0.0244	PWD (KSTP)
131	1	0.0769	131	1	0.0649	Patta Land
				14	0.0120	PWD (KSTP)
131	3	0.2630	131	3	0.2220	Patta Land
				15	0.0410	PWD (KSTP)
131	11	0.1659	131	11	0.1419	Patta Land
				16	0.0240	PWD (KSTP)
131	9	0.4047	131	9	0.4027	Patta Land
				17	0.0020	PWD (KSTP)
131	12	0.0202	131	12	0.0094	Patta Land
				18	0.0108	PWD (KSTP)
131	13	0.0486	131	13	0.0394	Patta Land
				19	0.0092	PWD (KSTP)
132	1	0.0728	132	1	0.0654	Patta Land
				16	0.0074	PWD (KSTP)
132	2	0.0648	132	2	0.0538	Patta Land
				17	0.0110	PWD (KSTP)
132	9	0.2914	132	9	0.2757	Patta Land
				18	0.0157	PWD (KSTP)

(9)

Ref. A-1077/2006.

13th July 2017.

Name of Acquisition—Land Acquired for widening of Pilathara—Pappinissery road for KSTP.

Award No.—33/07 dated 26-9-2007 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Pappinissery.

Desom—Pappinissery.

Block No.—11

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Remarks</i>
94	1	0.0971	94	1	0.0909	Patta Land
				12	0.0062	PWD (KSTP)
94	2	0.0607	94	2	0.0588	PWD (KSTP)
				13	0.0019	Patta Land
94	3	0.1295	94	3	0.1272	PWD (KSTP)
				14	0.0003	Patta Land
				15	0.0020	PWD (KSTP)
94	4	0.1740	94	4	0.1672	Patta Land
				16	0.0068	PWD (KSTP)
95	1	0.2347	95	1	0.2096	Patta Land
				9	0.0251	PWD (KSTP)
96	1	0.1659	96	1	0.1458	Patta Land
				20	0.0201	PWD (KSTP)
96	7	0.2185	96	7	0.1999	Patta Land
				21	0.0186	PWD (KSTP)
97	1	0.0567	97	1	0.0465	Patta Land
				22	0.0102	PWD (KSTP)
297	1	0.0243	297	1	0.0188	Patta Land
				10	0.0055	PWD (KSTP)
297	2	0.8579	297	2	0.8503	Patta Land
				11	0.0074	PWD (KSTP)
				12	0.0002	PWD (KSTP)

(10)

Ref. A-1079/2006.

13th July 2017.

Name of Acquisition—Land Acquired for widening of Pilathara—Pappinissery road for KSTP.

Award No.—25/08 dated 31-3-2008 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Pappinissery.

Desom—Pappinissery.

Block No.—13

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Remarks</i>
272	3A	0.0526	272	3A	0.0525	Patta Land
				8	0.0001	PWD (KSTP)
272	3B	0.4370	272	3B	0.4317	Patta Land
				9	0.0053	PWD (KSTP)
272	7	0.1781	272	7	0.1758	Patta Land
				10	0.0023	PWD (KSTP)
285	2	1.1898	285	2	1.1812	Patta Land
				4	0.0083	PWD (KSTP)
				5	0.0003	PWD (KSTP)
285	3	0.0040	285	3	0.0024	Patta Land
				6	0.0016	PWD (KSTP)
286	1	0.4695	286	1	0.4613	Patta Land
				7	0.0082	PWD (KSTP)
286	2	0.2023	286	2	0.1942	Patta Land
				8	0.0081	PWD (KSTP)
286	3	0.3562	286	3	0.3232	Patta Land
				9	0.0330	PWD (KSTP)
287	1	0.2469	287	1	0.2416	Patta Land
				5	0.0053	PWD (KSTP)
287	2	0.0688	287	2	0.0645	Patta Land
				6	0.0043	PWD (KSTP)

(11)

Ref. A-1080/2006.

13th July 2017.

Name of Acquisition—Land Acquired for widening of Pilathara—Pappinissery road for KSTP.

Award No.—12/08 dated 28-2-2008 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Pappinissery.

Desom—Pappinissery.

Block No.—14

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Remarks</i>
266	1A	0.4128	266	1A	0.3948	Patta Land
				9	0.0180	PWD (KSTP)
266	1B	0.1335	266	1B	0.1090	Patta Land
				10	0.0245	PWD (KSTP)
266	2	0.0081	266	2	0.0079	Patta Land
				11	0.0002	PWD (KSTP)
267	1	0.0607	267	1	0.0581	Patta Land
				19	0.0026	PWD (KSTP)
267	2	0.1457	267	2	0.1420	Patta Land
				20	0.0006	PWD (KSTP)
				21	0.0031	Patta Land
267	12	0.0364	267	12	0.0235	PWD (KSTP)
				22	0.0129	Patta Land
267	13	0.0040	267	13	0.0040	PWD (KSTP)
267	14	0.0648	267	14	0.0596	Patta Land
				23	0.0052	PWD (KSTP)
267	16	0.0607	267	16	0.0530	Patta Land
				24	0.0077	PWD (KSTP)
267	18	0.1092	267	18	0.1018	Patta Land
				25	0.0074	PWD (KSTP)
338	4	0.5906	338	4	0.4376	Patta Land
				8	0.1530	PWD (KSTP)
338	5	0.0124	338	5	0.0124	PWD (KSTP)
338	2	1.1614	338	2	1.0839	Patta Land
				6	0.0775	PWD (KSTP)

(12)

Ref. A-1080/2006.

13th July 2017.

Name of Acquisition—Land Acquired for widening of Pilathara—Pappinissery road for KSTP.

Award No.—30/07 dated 25-8-2007 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Pappinissery.

Desom—Aroli.

Block No.—15

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Remarks</i>
214	11	2.1140	214	11	2.0244	Patta Land
				12	0.0786	PWD (KSTP)
				13	0.0110	PWD (KSTP)

(Sd.)

*Special Tahsildar, L.A. (KSTP),
Thalassery.*

തിരുത്തൽ വിജ്ഞാപനം

നമ്പർ എ-829/13(2).

2017 ആഗസ്റ്റ് 4.

11-7-2017-ാം തീയതിയിലെ ഗസറ്റ് നമ്പർ 28, (വാല്യം 6, ഭാഗം III) കമ്മീഷണറേറ്റ് ഓഫ് ലാന്റ് റവന്യൂ വിഭാഗത്തിൽ പേജ് നമ്പർ 6077-ൽ തലശ്ശേരി താലൂക്കിൽ, ധർമ്മടം പുഴയ്ക്കു കുറുകെ റെയിൽവെ മേൽപ്പാലം നമ്പർ 1087 പുനർ നിർമ്മിക്കുന്നതിന് RFCTLARR ആക്ട് 2013 പ്രകാരം, തലശ്ശേരി, ധർമ്മടം വില്ലേജുകളിൽനിന്നും ഭൂമി ഏറ്റെടുക്കുന്നത് സംബന്ധിച്ച വിഷയത്തിൽ വകുപ്പ് 11, ചട്ടം 18-ലെ വ്യവസ്ഥകൾക്ക് വിധേയമായി ഫോറം നമ്പർ 7 പ്രാരംഭ വിജ്ഞാപനം പ്രസിദ്ധീകരിച്ചിരുന്നു. ടി

വിജ്ഞാപനത്തിൽ, 3-ാം ഖണ്ഡികയിൽ ധർമ്മടം പുഴയ്ക്കു കുറുകെ റെയിൽവെ ഓവർബ്രിഡ്ജ് നമ്പർ 1090 എന്ന് ചേർത്തത് റെയിൽവെ ഓവർബ്രിഡ്ജ് നമ്പർ 1087 എന്നും പട്ടികയിൽ, തലശ്ശേരി വില്ലേജിൽപ്പെട്ട ഭൂമിയുടെ ആകെ വിസ്തീർണ്ണം 59.96 ആർസ് എന്ന് ചേർത്തിരിക്കുന്നത് 58.96 ആർസ് എന്നും തിരുത്തി വായിക്കേണ്ടതാണ്. കൂടാതെ ധർമ്മടം വില്ലേജിൽപ്പെട്ട ഭൂമിയുടെ ആകെ വിസ്തീർണ്ണം 9.03 ആർസ് ചേർത്ത് വായിക്കേണ്ടതാണ്.

സ്പെഷ്യൽ തഹസീൽദാരുടെ കാര്യാലയം, (പൊന്നുംവില) 3-ാം നില, മിനി സിവിൽ സ്റ്റേഷൻ, തലശ്ശേരി.

(ഒപ്പ്)

സ്പെഷ്യൽ തഹസീൽദാർ (L.A).